

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 205  
IA(CA) No. 28/JPR/2022  
IA(CA) No. 22/JPR/2023  
CP No. 10/241/JPR/2022  
Under Section 241(1) of  
Companies Act, 2013

**In the matter of:**

**Hemant Kumar Gandhi & Ors.**

...Petitioner

**Versus**

**Aishwarya Complex Pvt. Ltd.**

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Tanisha Khubchandani, Adv.  
For the Respondent : None appeared

**ORDER**

**IA(CA) No. 28/JPR/2022, IA(CA) No. 22/JPR/2023**

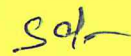
Pleadings are complete in these IAs. List these IAs for arguments on 04.09.2024.

**CP No. 10/241/JPR/2022**

Heard Ms. Tanisha Khubchandani, Adv. appearing on behalf of the Petitioner submits that Respondent No. 4 (Mrs. Naval Devi Mehta) has passed away during the pendency of the case on 07.06.2024. Learned counsel for the Respondent No. 4 is directed to furnish the list of the LRs of deceased Respondent No. 4 within 15 days. List the matter on 04.09.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 08, 2024